

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 15
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pcvr Ltd.

.... Applicant/petitioner

v.

Govt. Of National Capital Territory of Delhi

.... Respondent

Order under Section 391-394

Order delivered on 31.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

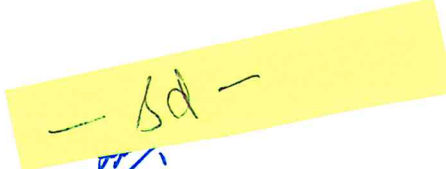
PRESENT:

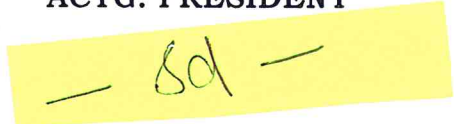
For the Applicant

Mr. Kabir Diwan & Mr. Deepak Diwan, Advs.

ORDER

List on 10.09.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

31.08.2020
Ritu Sharma